

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations,2016

Name of the Corporate Debtor :Indian Pulp & Paper Pvt. Ltd. ; Date of commencement of CIRP : 22-07-2022 ; List of Creditors as on : 21-02-2023

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC				
1	STATE BANK OF INDIA	04.08.2022	20,46,92,449.10	20,46,92,449.10	Financial debt (Term loan and cash credit)	20,46,92,449.10	20,46,92,449.10	NO	30.19	-	-	-	-
2	PUNJAB NATIONAL BANK	08.08.2022	49,48,14,437.74	44,65,67,327.94	Financial debt (Term loan and cash credit)	44,65,67,327.94	44,65,67,327.94	NO	65.86	4,82,47,109.80	-	-	-
			69,95,06,886.84	65,12,59,777.04		65,12,59,777.04	65,12,59,777.04		96.05	4,82,47,109.80	-	-	-